

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 103 OF 2018**

**Dated: 8<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Dr. Bharat Jhunjunwala**

**.... Appellant(s)**

**Vs.**

**Uttar Pradesh Electricity Regulatory Commission  
& Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s)

: Mr. Ankur Sood  
Ms. Romila Mandal  
Mr. Ankush Bhardwaj

Counsel for the Respondent(s)

: Mr. C. K. Rai  
Mr. Sachin Dubey for R-1  
  
Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava  
Ms. Harshita Sinha for R-3

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on **14.10.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*Kt/mkj*

**(Justice Manjula Chellur)  
Chairperson**